

OA.No.170/01717/2018/CAT/Bangalore Bench  
**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**BANGALORE BENCH**

**ORIGINAL APPLICATION NO.170/01717/2018**

**DATED THIS THE 06<sup>th</sup> DAY OF NOVEMBER, 2018**

**HON'BLE DR.K.B. SURESH, MEMBER (J)**  
**HON'BLE SHRI DINESH SHARMA, MEMBER (A)**

G.Dayananda  
 S/o Late Govindappa  
 Aged 49 years  
 Junior Engineer (S&T)  
 S.W.Railway, Yeshwanthpur  
 R/o 179/B, Railway Quarters  
 Yeshwanthpur, Bangalore-22.

... Applicant

(By Advocate Shri K.Shivakumar)

Vs.

1. Union of India  
 Rep. by General Manager  
 South Western Railway, Hubballi.
2. Senior Divisional Personnel Officer  
 South Western Railway, Bangalore.
3. Senior Divisional Signal & Telecommunication Engineer  
 South Western Railway  
 Bangalore.

...Respondents

ORDER (ORAL)  
(PER HON'BLE SHRI DINESH SHARMA, MEMBER (A))

Heard the Advocate for the applicant at the admission stage. He submits that the applicant will be satisfied if a direction is issued to the respondents to consider his representation and pass appropriate orders. The respondents are therefore directed to consider the representation, if any given by the applicant and pass appropriate orders. The OA is disposed of. No costs.

(DINESH SHARMA)  
 MEMBER(A)  
 /ps/

(DR. K.B. SURESH)  
 MEMBER (J)

**Annexures referred to by the applicant in OA.No.170/01717/2018**

Annexure-A1: Copy of office order dtd.24.04.2018

Annexure-A2: Copy of identity cards of children

Annexure-A3: Copy of representation dtd.30.4.18

Annexure-A4: Copy of representation dtd.16.5.18

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